

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1112
TO BE ANSWERED ON MONDAY, THE 2ND DECEMBER, 2024
AGRAHAYANA 11, 1946 (SAKA)

GENDER BUDGET STATEMENT

1112. SHRI SACHITHANANTHAM R

Will the Minister of FINANCE be pleased to state:

- (a) whether the schemes such as PMAY-G which are not 100% women schemes have been included in Part A of Gender Budget Statement; and
- (b) the measures proposed by the Government to present an uninflated and accurate Gender Budget Statements in future?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) & (b): Houses under PMAY-G are required to be sanctioned mandatorily in the name of women beneficiaries of the households from FY 2022-23 onwards as per the advisories issued to all States/UTs. Therefore, Department of Rural Development has included the scheme PMAY-G in Part A of Gender Budget Statement. Further, Ministry of Women & Child Development, as the nodal Ministry for Gender Budgeting, provides capacity building and technical support to Central Ministries, Departments and States/Union Territories relating to gender budgetary processes.
